

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 68 of 2015**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

08/26.06.2020 Through V.C.

Let this case go out of my list and be listed before the appropriate Bench after approval of Hon'ble the Chief Justice.

(Deepak Roshan, J.)

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